

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:557
ANSWERED ON:24.11.2011
LOOTINGS OF FERTILIZER GODOWNS
Meghwal Shri Arjun Ram ;Patil Shri A.T. Nana

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether incidents of lootings of fertilizer godowns in various States have taken place due to steep rise in the prices of fertilizers in the country during the last three years and the current year;
- (b) if so, the State-wise details thereof;
- (c) whether the Government proposes to give compensation to farmers for harassment being faced by the farmers due to unprecedented price rise and black marketing of fertilizers; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION
AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) & (b): No, Madam. There are no reports of looting of fertilizer godowns from the States.

(c) & (d): Under clause 21 of the Fertilizer Control Order (FCO), 1985, it is mandatory to print the maximum retail price on each bag of fertilizers whether under statutory price control or out of the purview of the statutory price control. No person shall charge higher than the price printed on the bag. Any person violating this mandatory provision of FCO is held liable under the provisions of FCO and Essential Commodities Act. The State Governments as enforcement agencies are adequately empowered to take appropriate action against the offenders who indulge in any kind of malpractices.